

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 490 of 1999

Jabalpur, this the 15th day of September, 2003.

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member  
Hon'ble Mr. G. Shanthappa, Judicial Member

Motilal Sahu, son of Khusiram  
Sahu, aged about 21 years, r/o  
P.S. Nainpur, Tehsil Nainpur,  
Distt Mandla (MP). C/o Dayaram  
Sahu, driver in S.C. Gupta  
Memorial Hospital Katanga,  
Jabalpur (M.P.)

APPLICANT

(By Advocate - Shri Komal Patel for Shri B.K. Rawat)

VERSUS

1. The Union of India,  
Through the Secretary,  
Railway Board, New Delhi.
2. The Divisional Railway Manager,  
Central Railway, Jabalpur (MP)
3. The Officer on Special Duty,  
Signal and Telecom Department,  
West Central Railway,  
Jabalpur (MP).
4. Shri P.R. Mahapatra,  
Sr. Signal and Telecom Engineer,  
West Central Railway, Nagpur (MH).

RESPONDENTS

(By Advocate - Shri S.P. Sinha)

O R D E R (ORAL)

By Anand Kumar Bhatt, Administrative Member -

This OA is about the permitting the applicant to continue as peon and further direct the respondents to pay salary to the petitioner for the month of May, June and July' 99.

2. Facts of the case brief are that the applicant was posted as Bungalow peon to Shri P.R. Mahapatra, Sr. Signal and Telecom Engineer, West Central Railway, Jabalpur. As the officer was transferred to Nagpur vide order dated 4.6.99 (Annexure-A-2), the applicant

*Ar*

*G*

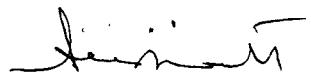
was relieved from Jabalpur to join at Nagpur. The applicant says that he was not allowed to join Nagpur.

2. From the respondents' side a preliminary objection has been raised that the matter relates to Nagpur which is Central Railway and would be under the jurisdiction of Mumbai Bench of this Tribunal. West Central Railway is not concerned with the present OA.

3. Considered the case. The case relates to the Central Railway Nagpur, West Central Railway Jabalpur is not concerned with the application and so also this Bench of the Tribunal. The application is returned back to the applicant with the liberty to file his application in the Mumbai Bench of this Tribunal or any other appropriate forum as arised. The Registry is directed to return the application to the applicant. OA stands disposed of accordingly.

  
(G. Shanthappa)

Judicial Member

  
(Anand Kumar Bhatt)  
Administrative Member

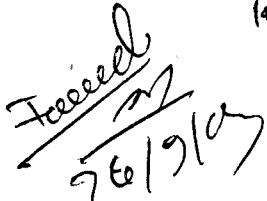
SKM

प्रतिक्रिया से ओ/व्हा..... जलालपुर, दि.....  
पत्रिलिपि अंकुर

- (1) रामिंद्र, उत्तर प्रदेश, अमृतपुर
- (2) आवेदन करने वाले के विवरण
- (3) राज विवरण
- (4) अपने विवरण के लिए अपने विवरण

K. Patel Adm  
S.P. Sinha Adm

  
26/9/03

  
26/9/03